

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1913**  
TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2025

**IMPLEMENTATION OF ATMA SCHEME**

1913. SHRI NARAYAN TATU RANE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the progress made in the implementation of the Agricultural Technology Management Agency (ATMA) Scheme;
- (b) the details of allocation and utilization of funds under ATMA Scheme during each of the last three years, State-wise;
- (c) whether there is need to further expand the said scheme so as to enable it to reach more people, if so, the reaction of the Government thereto; and
- (d) whether the Government has allocated any funds to the State of Maharashtra under the said Scheme during the financial year 2021-22, 2022-23 and 2023-24 and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Agricultural Technology Management Agency (ATMA) Scheme is under implementation across the country since 2005 aimed at creating awareness among large number of farmers about new technologies. Presently, Scheme is being implemented in 740 districts of 28 states & 5 UTs [Including all the 34 districts of Maharashtra]. The scheme promotes decentralized and farmer-friendly extension system in the country. Under the scheme Grants-in-Aid is released to the State Governments with an objective to support State Government's efforts to make available the latest agricultural technologies and good agricultural practices in different thematic areas of agriculture and allied sectors to farmers through different extension activities viz; Farmers Training, Demonstrations, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and organizing Farm Schools etc.

(b): The state-wise details of Allocation, Release and Utilization of funds to carry out extension activities under ATMA Scheme for the last three years i.e. 2021-22 to 2023-24 is enclosed at **Annexure-I**.

(c): ATMA is a component scheme of Krishonnati Yojana. Recently, the Cabinet Committee on Economic Affairs (CCEA) has approved continuation of on-going Krishonnati Yojana, which includes ATMA Scheme Up to March 2025-26 i.e. till end of current finance commission cycle during October, 2024.

(d): Yes. The year-wise details of funds allocated to the State of Maharashtra under ATMA Scheme during the financial years 2021-22, 2022-23 and 2023-24 is given in the below table: -

<b>Sl. No.</b>	<b>Year</b>	<b>Funds Allocated (Rs. in Crore)</b>
1.	2021-22	50.00
2.	2022-23	38.00
3.	2023-24	28.87

## ANNEXURE-I

## State-wise &amp; Year-wise details of Allocation, Release &amp; Utilization of funds under Extension Reforms(ATMA) Scheme from 2021-22 to 2023-24

(Rs. in Crore)

Sl. No.	States/UTs	2021-22			2022-23			2023-24		
		Alloc.	Rel.	Uti.	Alloc.	Rel.	Uti.	Alloc.	Rel.	Uti.
1	Andhra Pradesh	20.00	5.00	6.88	13.00	6.50	8.16	8.44	6.33	7.57
2	Arunachal Pradesh	12.00	9.00	12.86	13.00	9.75	9.65	13.77	13.77	9.92
3	Assam	20.00	10.00	10.42	19.00	19.00	19.57	19.80	19.80	18.73
4	Bihar	72.00	54.00	55.30	60.00	15.00	40.39	48.81	48.81	42.25
5	Chhattisgarh	22.00	11.00	8.92	17.50	13.13	13.54	14.53	17.61	14.52
6	Goa	3.00	1.50	1.14	2.00	1.00	1.55	1.58	1.98	1.56
7	Gujarat	39.00	32.85	27.32	30.00	33.01	27.25	23.65	25.65	29.86
8	Haryana	19.00	14.25	11.89	16.00	4.00	11.25	13.87	10.40	10.40
9	Himachal Pradesh	20.00	15.00	12.80	15.50	15.50	13.97	13.13	15.34	16.94
13	J&K	21.50	0.00	0.00	20.58	5.15	0.00	10.00	7.50	7.12
11	Jharkhand	30.00	22.50	23.31	28.00	21.00	25.80	21.87	24.37	25.13
12	Karnataka	32.00	24.00	14.34	26.00	13.00	20.92	20.37	20.37	20.61
13	Kerala	17.72	13.29	10.42	13.77	13.77	16.18	10.90	10.90	11.79
14	Madhya Pradesh	50.00	30.00	23.06	40.00	30.00	31.51	34.46	34.47	32.05
15	Maharashtra	50.00	25.00	23.78	38.00	28.50	37.49	28.87	32.50	32.08
16	Manipur	9.00	6.75	2.25	9.00	2.25	4.50	9.00	4.50	2.79
17	Meghalaya	9.00	6.75	9.09	9.00	9.00	7.58	9.00	9.00	9.08
18	Mizoram	7.00	7.00	3.59	7.00	1.75	5.17	7.00	7.00	7.00
19	Nagaland	12.70	12.70	6.35	12.51	12.51	10.00	12.70	14.87	15.93
20	Odisha	48.00	36.00	38.49	43.00	43.00	52.69	38.15	43.99	40.54
21	Punjab	25.00	12.50	20.42	16.00	12.00	16.77	13.88	17.35	15.63
22	Rajasthan	32.00	32.00	31.60	23.50	17.63	32.23	17.84	17.83	23.22
23	Sikkim	3.80	2.85	1.77	3.80	2.85	4.11	4.00	3.00	2.72
24	Tamil Nadu	55.00	27.50	30.69	40.00	30.00	43.09	36.11	42.79	33.61
25	Telangana	18.00	4.50	7.82	13.00	3.25	7.35	9.63	4.82	4.82
26	Tripura	5.80	2.90	1.65	6.00	3.00	2.80	7.00	7.00	6.23
27	Uttar Pradesh	128.00	96.00	91.92	110.00	55.00	37.82	91.53	114.41	129.87
28	Uttarakhand	20.00	10.00	7.92	15.00	9.63	9.46	12.68	11.53	11.03
29	West Bengal	50.00	25.00	19.90	42.00	42.00	42.00	35.70	41.52	35.70
30	A&N Islands	2.60	1.30	0.76	2.00	1.00	1.34	1.00	1.50	1.58
31	Puducherry	2.00	1.00	1.10	3.00	1.50	1.88	1.50	1.50	2.01
32	Delhi	0.88	0.00	0.04	0.80	0.20	0.09	0.20	0.00	0.00
33	Laddakh	2.70	0.68	0.01	2.00	0.50	0.06	0.50	0.00	0.00
<b>TOTAL</b>		<b>859.70</b>	<b>552.82</b>	<b>517.79</b>	<b>709.96</b>	<b>475.37</b>	<b>573.31</b>	<b>591.47</b>	<b>632.42</b>	<b>622.28</b>

Note: Higher Utilization than Allocation and Releases during a year in few States/UTs is on account of utilization from previous years' unspent balances.

Alloc. – Allocation

Rel. – Release

Uti. – Utilization

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